

Construction of a bridge on Brahmapura at Silghat

201. SHRI NABIN CHANDRA BURGOHAIN:
SHRI C. P. MAJHI:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 555 given in the Rajya Sabha on the 4th August, 1977 and to state:

(a) whether any steps have been taken for the construction of the second bridge over Brahmaputra at Silghat by the North Eastern Council at its meeting held on the 22nd August, 1977; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The North Eastern Council considered the detailed project of the second bridge over Brahmaputra at Silghat in its tenth meeting on 22nd and 23rd August, 1977. The Council is including this project in the next Plan with the proposal that the construction of the Silghat bridge be either taken as Central Scheme or special allocation be made for its construction as a regional project.

Pension to Minor sons of deceased Freedom Fighters

202. SHRI SANAT KUMAR RAHA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 795 given in the Rajya Sabha on the 28th July, 1977 and state:

(a) whether it is a fact that minor sons of a deceased freedom fighter do not get any pension, if so, what are the reasons therefor; and

(b) whether there is any proposal under Government's consideration to recognise the right of minor sons of deceased freedom fighters to receive pensionary benefits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Under the Freedom Fighters' Pension Scheme, sons of freedom fighters are not eligible for grant of pension unless it is established that they could not come up in life owing to the imprisonment/martyrdom of their fathers. The question of extending the scope of the scheme to cover minor sons has been considered but it was decided not to widen the scope of the Scheme any further

Survey for discovery of Uranium Deposits

203. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an extensive survey carried out by the Atomic Minerals Division has indicated the possibility of finding uranium deposits in Meghalaya; and

(b) if so, what are the details thereof?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) Indications of occurrence of uranium at Gomaghat in Khasi Hills, South of Jadukata River have been observed. Detailed investigation is in progress.

अशोक मेहता समिति के प्रतिवेदन को लागू किया जाना

204. श्रीमती विद्यावती चतुर्वेदी: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने खादी तथा ग्रामोद्योग आयोग के कार्य को और मुचारू रूप से चलाने की दृष्टि में अशोक मेहता समिति की सिफारिशों को लागू करने का निर्णय किया है; और

(ख) यदि हा, तो सरकार द्वारा खादी आयोग के अधिकारियों की नियुक्तियों